

**Visit by French Industrial Mission to India**

4063. SHRI N. R. LASKAR:  
SHRI CHENGALRAYA NAIDU:  
SHRI RAGHUVIR SINGH SHASTRI:  
SHRI J. B. SINGH:  
SHRI DHANDAPANI:  
SHRI R. BARUA:  
SHRI V. NARASIMHA RAO:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that a five member Industrial Mission from France visited India in November, 1969 and had a discussion with him;

(b) if so, the nature of the discussion and decision arrived at;

(c) whether the Indo-French collaboration was also discussed; and

(d) if so, the final agreement arrived at?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Yes, Sir.

(b) and (c). The discussions were purely exploratory, the French Mission being interested in offering collaboration in design and engineering. The Mission has been advised to get in touch with design and engineering firms in India in both the private and the public sectors.

(d) The question of a final agreement does not arise.

**Expenditure on Dutt Committee on Industrial Licensing Policy**

4064. SHRI N. R. LASKAR:  
SHRI CHENGALRAYA NAIDU:  
SHRI J. B. SINGH:  
SHRI DHANDAPANI:  
SHRI R. BARUA:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Dutt Committee on Industrial Licensing Policy cost Government Rs. 5.50 lakhs;

(b) if so, the reasons for such heavy expenditure incurred thereon;

(c) whether this figure is the highest as compared to the expenditure involved so far on any other Commission or Committee; and

(d) whether, in future, Government will impose a limit on the expenditure to be incurred in respect of such Commissions or Committees?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) A total expenditure of Rs. 19.19 lakhs was incurred on the Industrial Licensing Policy Inquiry Committee during the two years of its existence from 22-7-1967 to 31-7-1969.

(b) The volume of work entrusted to the Committee was very large and the tenure of the Committee, which was originally sanctioned for six months from 22-7-1967 had to be extended from time to time.

(c) The figures of expenditure incurred on various Commission or Committees set up by the Government of India during the last so many years are not readily available and it is, therefore, difficult to say how the expenditure on the Dutt Committee compares with the expenditure incurred on any other Commission or Committee in the past. However, every effort was made to ensure that the expenditure was kept as low as possible, consistent with essential requirements.

(d) No, Sir. It will not be practicable to impose such limits.

**Report on Derailment of Allahabad Gorakhpur Express on 21st June, 1969**

4045. SHRI S. M. KRISHNA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have since received the report of Allahabad-Gorakhpur Express derailment on the 21st June, 1969 in which nearly 100 persons lost their lives;

(b) if so, the broad outlines of the report; and